

हो गई थीं, सिलों के रूप में जस्ते की, जिनका मई, 1968 के अन्त से उत्पादन किया जा रहा है, सम्बन्ध में किसी गम्भीर समस्या के उत्पन्न होने की सम्भावना नहीं है ।

संख्यूरिक एसिड साधारणतया बिक्री के लिये नहीं होता, क्योंकि इसका प्रयोग कम्पनी द्वारा सुपरफास्फेट के उत्पादन के लिये किया जायेगा ।

Hindustan Steel Limited

574. SHI C. K. CHAKRAPANI:
SHRI P. GOPALAN:

Will the Minister of STEEL, MINES AND METALS be pleased to state:

(a) whether it is a fact that spare parts worth Rs. 9 crores are lying undisposed of with the Hindustan Steel Ltd.

(b) if so, the period from which these parts are lying idle; and

(c) the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF STEEL, MINES AND METALS (SHRI RAM SEWAK): (a) to (c). The information is being collected and will be laid on the Table of the House.

Prices of Tractors

575. SHRI C. K. CHAKRAPANI:
SHRI P. GOPALAN:

Will the Minister of INDUSTRIAL DEVELOPMENT AND COMPANY AFFAIRS be pleased to state:

(a) whether it is a fact that Government have not accepted the prices recommended by the Tariff Commission for the different types of tractors; and

(b) if so, the reasons therefor?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND COMPANY

AFFAIRS (SHRI F. A. AHMED): (a) and (b). Attention is invited to paragraph 3 of this Ministry's Resolution No. 5/44/67-AEI-II dated 3rd June, 1968 published in the Gazette of India Extraordinary on the same date. A copy of the Resolution is available in the Parliament Library.

Export of Iron Ore

576. SHRI LILADHAR KOTOKI:
Will the Minister of COMMERCE be pleased to state:

(a) whether it is a fact that there has been a decline in our iron ore exports channelised through the Minerals and Metals Trading Corporation to foreign countries;

(b) whether Government are considering any proposal to allow the producers of iron ore to export direct to the foreign countries/parties;

(c) whether any decision has since been taken in the matter; and

(d) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI MOHD. SHAFI QURESHI): (a) No, Sir.

(b) No, Sir.

(c) and (d). Question does not arise.

Enquiry into Kuppam Railway Accident

577. SHRI P. VISWAMBHARAN:
Will the Minister of RAILWAYS be pleased to refer to the reply given to Unstarred Question No. 2894 on the 1st December, 1967 and state:

(a) whether the final report of the Additional Commissioner of Railway Safety, Bangalore on the causes of the Kuppam Railway accident which took place on the 21st May, 1967, has been received; and

(b) if so, the findings of the enquiry Commissioner?